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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/14	IA 01/16, 20/16 & 30/16 IN TP 66/16	Hear ing	397- 398	Pratap Reddy & 2 Ors. Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	HARANAHALLZ LAW PARTNERS 9036789829	RESPONDENTS 1 to 4.	Heshay for Sandeep Patil.
2.	GIRIDHAR SAI Advocate.	Petitioner	1 nity.

Counsel for petitioner in IA 17/17 is present. Counsel for respondent in IA No.17/17 is present. He requested time to file objections to IA 17/17. Time granted as a last chance to 04.04.2017. Both sides to proceed with this application. No further adjournment will be given. IA No.30/16 is taken up today. Counsel for petitioner in IA No.30/16 filed one memo containing the details of the topics to be taken up in the AGM for which this application is moved. Counsel for respondent has already filed his objections in IA 30/16. He requested time to file additional objections with regard to the memo filed by the petitioner.

For filing additional objection and both sides will be ready for proceeding with enquiry over this IA and no adjournment will be granted.

List it on 04.04.2017.

MEMBER (J)

MEMBER (T)